

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5919  
ANSWERED ON:02.05.2013  
REFORMS IN POWER SECTOR  
Shetkar Shri Suresh Kumar

**Will the Minister of POWER be pleased to state:**

(a) whether the Union Government is working on reforms in power sector with Public-Private-Partnership (PPP) during the 12th Five Year Plan period; and

(b) if so, the details thereof and the steps taken by the Government in this direction so far?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) & (b) : Ministry of Power in consultation with Planning Commission and the concerned Ministries and stakeholders is formulating the Standard Bidding Documents (SBDs) for power procurements under Public Private Partnership (PPP) mode. Further, for the development of inter-State transmission projects under PPP mode, SBD document is already available.